

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA./20/666/2018
Dated:01/02/2019

BETWEEN:

Smt. Munjeti Sarvani,
W/o. Kondala Rao, (Group.C)
Aged about 55 years,
R/o. Nagarala Street, Jalumuru Village & Mandal,
Srikakulam District.

..... Applicant

AND

1. Bharat Sanchar Nigam Limited (BSNL) rep. by its Chairman and Managing Director.
2. The Chief General Manager,
Southern Telecom Project, No.25,
Greenways Lanes, Raja Annamalaipuram,
Chennai- 600 028 (Tamil Nadu).
3. The General Manager,
Transmission Project,
5-9-25, 5th floor, Bharath Sanchar Nigam Limited
(BSNL) Bhavan, Hill Fort Road,
Adarsh Nagar, Hyderabad – 500 063.
4. The Chief Accounts Officer,
O/o. The General Manager,
Transmission Project, 5-9-25, 5th floor,
Bharat Sanchar Nigam Limited (BSNL) Bhavan,
Hill Fort Road,
Adarsh Nagar, Hyderabad – 500 063.
5. Munjeti Kondala Rao, S/o. Ramulu,
Aged about 60 years,
Working as Telecom Technician,
O/o. The General Manager,
Transmission Project,
5-9-25, 5th floor, Bharat Sanchar Nigam Limited
(BSNL) Bhavan, Hill Fort Road,
Adarsh Nagar, Hyderabad – 500 063.
R/o. H.No.1-13-77, Bollari, Secunderabad.

..... Respondents

Counsel for the Applicant : Mr. A. Rama Rao, Advocate
Counsel for the Respondents : Mrs. K. Sreedevi, SC for BSNL
Mr. C.M.R. Velu for R5

CORAM

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

{Per Hon'ble Mr. B.V. Sudhakar, Admn. Member}

Learned counsel for the respondents present.

2. Learned counsel for the applicant has not been appearing since last few occasions. Hence, the case was listed under the caption "for dismissal." Even today the learned counsel for the applicant is absent. Case is therefore dismissed for lack of prosecution. No order as to costs.

(B.V.SUDHAKAR)
ADMN. MEMBER

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